

**APPENDIX- 10 L**

**END USE CUM END USER CERTIFICATE FOR ENTERING INTO AN ARRANGEMENT OR  
UNDERSTANDING THAT INVOLVES SITE VISIT, ON-SITE VERIFICATION OR ACCESS TO RECORDS  
/ DOCUMENTATION AS MENTIONED IN APPENDIX 3 TO SCHEDULE 2 OF ITC (HS)  
CLASSIFICATION OF EXPORT AND IMPORT ITEMS**

I /We [name(s)] \_\_\_\_\_, (name of the organization and address of the applicant) certify that I/we will be accessing/sharing the technology/information/records/documentation related to SCOMET items (including through site visits) with details:

\_\_\_\_\_ from/to (name(s) of applicant/individual, name of the organization and address of the organisation providing access or getting access to the technology/information/records/documentation related to SCOMET items (including through site visits) \_\_\_\_\_/through \_\_\_\_\_ (name & address of intermediary, if any) against Agreement No./Contract No./Invitation/Programme \_\_\_\_\_ dated \_\_\_\_\_.

I/we am/are aware that these technology/information/records/documentation stated above are export controlled and dual-use in nature. Hence, I/We certify that the technology/information/records/documentation shall be used for (state specific use)\* \_\_\_\_\_. (\*in case of multiple uses, self certified list shall be enclosed)

I/we also certify that the export controlled technology/information/records/documentation that is being shared/accessed shall not be used for any purpose other than the purpose (s) stated above or for any other individual(s) other than these stated above, and that no further export controlled technology/information/records/documentation under the SCOMET List will be shared/provided access to, without prior permission. Further, if required, any checks/scrutiny by Government of India and its agencies shall be allowed.

I/we also certify that the export controlled technology/information/records/documentation that is being shared/accessed shall not be used to develop, acquire, manufacture, possess, transport, transfer or use, chemical, biological, nuclear weapons or for missiles capable of delivering such weapons.

I/we further certify that all the facts contained in this certificate are true and correct to the best of my/our knowledge and belief, and that I/we are not aware of any additional facts that are inconsistent with this certificate.

Place:

Signature of applicant with designation, organization and address/contact information

Date:

Name: \_\_\_\_\_ Designation: \_\_\_\_\_

Organization Address: \_\_\_\_\_ Tel. (ISD/STD Code)- \_\_\_\_\_

E-mail: \_\_\_\_\_

To be endorsed by the organizations concerned (Indian or Overseas), as applicable.

Date:

Name: \_\_\_\_\_ Designation: \_\_\_\_\_

Organization Address: \_\_\_\_\_ Tel. (ISD/STD Code)- \_\_\_\_\_

E-mail: \_\_\_\_\_